## Written Answers 214

# Irrigation Projects of Bihar Awaiting Central Clearance

2460. SHRIMATI USHA SINHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of irrigation projects of Bihar pending with Union Government for approval;

(b) the reasons for delay in according approval to these projects; and

(c) the steps being taken for early clearance to these projects?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Three medium irrigation projects namely Suali, Bamni Nallah and Amanat, received from February to October, 1989, are under scrutiny of Central Water Commission. For two major projects, namely, Konar Irrigation and Tilaiya Dhadhar, inter-State issues are not resolved. In addition, techno-economic appraisal of 6 major and 9 medium projects has been completed and comments on 3 major and 9 medium projects has been sent to the State Government as per the statement given below.

(c) Discussions are held with the project officers to clear the issues involved.

#### STATEMENT

Projects Techno-Economically Appraised

- A. Major
  - 1. Punasi Reservoir Scheme.
  - Subernarekha Multipurpose Project.

- 3. Siktia Barrage Project.
- 4. Repair of Kosi Barrage.
- 5. Sone Canal Modernisation.
- 6. North Koel Reservoir Scheme.

### Medium

- 1. Salaya Res. Scheme.
- 2. Ramrekha Res. Scheme.
- 3. Dhansinghtoli Res. Scheme.
- 4. Satpotka Res. Scheme.
- 5. Katri Res. Scheme.
- 6. Kundghat Res. Scheme.
- 7. Kesho Res. Scheme.
- 8. Bhairwa Res. Scheme.
- 9. Panchkhero Res. Scheme.

# Projects on which comments have been sent to the State Government

- B. Major
  - 1. Sukhsenaghat Pump Canal.
  - 2. Gandak Project Phase II
  - 3. Kosi Project Phase II

#### Medium

- 1. Bishunpur Res. Scheme.
- 2. Irga Res. Scheme.
- 3. Palemura Res. Scheme.
- 4. Tajna Res. Scheme.

#### 215 Written Answers

MARCH 28, 1990

- 5. Barnala Res. Scheme.
- 6. Raru Res. Scheme.
- 7. Sarjamhatu Res. Scheme.
- 8. Illigara Res. Scheme.
- 9. Gorkho Res. Scheme.

# Encephalitis Victims in Rajasthan

2461. SHRIGULAB CHAND KATARIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of people suffered from encephalitis in Rajasthan during the last six months alongwith details thereof; and

(b) the steps taken by Government to control the disease?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) No case of Japanese Encephalitis has been reported from Rajasthan during the past six months.

(b) Does not arise.

# [English]

# Mental Cases and Inadequate Psychiatrists

2462. SHRISHANTILAL PURUSHOT-TAM DAS PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Psychiatrists have expressed serious concern over the rate of mental sickness and the inadequancy of trained Psychiatrists to deal with the mental cases;

(b) whether there has been unprece-

dented increase in the mental illness cases in India; and

(c) if so, the reasons therefor and the steps being taken to check the increase of mental cases?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) Yes. During last two to three decades various epidemiological studies/surveys conducted in India in different parts have indicated that incidence and prevalence of mental disorders is quite high. To meet the basic mental health needs, the existing manpower is not adequate. The State Government are primarily responsible for making provision for basic health needs including Psychiatrists according to their requirement.

(b) and (c). No. However, due to greater awareness and the diagnostic facilities, the problem has become visible. The National Mental Health Programme has been developed to train the staff engaged in delivery of primary health care service in the field of mental health.

[Translation]

# World Bank Assistance for Sone Canals

2463. SHRI TEJ NARAYAN SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether irrigational problems have arisen due to deteriorating conditions of the canals of Sone River;

(b) whether the World Bank has agreed for providing financial assistance for the development of Sone Canals;

(c) whether a proposal to include the development scheme of Sone Canals in the